

STATEMENT III

Details of Category-wise schemes yet to be completed under the Ganga Action Plan

Sl. No.	Category of Schemes	No. of schemes State-wise			
		Uttar Pradesh	Bihar	West Bengal	Total
1	Interception & diversion of sewage.	10	4	22	36
2	Sewage Treatment Plants . . .	7	7	14	28
3	Low Cost Sanitation	3	0	1	4
4	Electric Crematoria	2	3	4	9
5	River Front Facilities . . .	2	0	3	5
6	Others	6	0	1	7
	Total	30	14	45	89

*[Translation]***Nodal Centres**

4418. DR. LAXMINARAYAN PANDEYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of the States where Nodal Centres have been set up; and

(b) the details of the functions of such centres?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Twenty-one Nodal Centres are established under the scheme of National Technical Manpower Information System (NTMIS) which was started by the Government of India in 1983 for estimation of demand and supply of technical manpower, assessment of anticipated gaps, collection and analysis of data to match the job requirements with facilities for education and training, making forecast about the specialised areas and fields requiring urgent attention and for performing other related functions.

The Nodal Centres are in operation in the States of Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Gujarat, Jammu and Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal and Union Territory of Delhi.

The functions of the Nodal Centres are to collect data from engineering colleges, polytechnics, post graduates and employing agencies. This data is set out in State-wise tabular-form/ reports for analytical studies and for responding to queries on the subject. Nodal Centres also transfer data to the Lead Centre in Delhi and exchange information among themselves.

*[English]***Government accommodation to state employees**

4419 DR. LAXMINARAYAN PANDEYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is a reciprocal arrangement between the Government and the States regarding allot-